

18 min.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF DELHI URBAN ART COMMISSION, NEW DELHI FOR 1974-75

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1974-75, under section 19 of the Delhi Urban Art Commission Act, 1974 [Placed in Library. See No. LT-10263/76].

REVIEWS AND ANNUAL REPORTS OF INDO-BURMA PETROLEUM CO. LTD., CALCUTTA FOR 1974, INDIAN OIL CORPORATION LTD, BOMBAY FOR 1974-75, HINDUSTAN PETROLEUM CORPORATION LTD., BOMBAY FOR 1974, COCHIN REFINERIES LTD, FOR 1-9-73 TO 31-8-74, ENGINEERING INDIA LTD, NEW DELHI FOR 1974-75 AND LUBRIZOL INDIA LTD., BOMBAY FOR 1974-75.

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (a) Review by the Government on the working of the Indo-Burma Petroleum Company Limited, Calcutta, for the year ended 31st December, 1974.
- (b) Annual Report of the Indo-Burma Petroleum Company Limited, Calcutta, for the year ended 31st December, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed

in Library. See No. LT-10264/76].

- (ii) (a) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1974-75.
- (b) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10265/76].
- (iii) (a) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year ended 31st December, 1974.
- (b) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year ended 31st December, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10266/76].
- (iv) (a) Review by the Government on the working of the Cochin Refineries Limited, for the period 1st September, 1973 to 31st August, 1974.
- (b) Annual Report of the Cochin Refineries Limited, for the period 1st September, 1973 to 31st August, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10267/76].
- (v) (a) Review by the Government on the working of the Engineers India Limited, New Delhi, for the year 1974-75.